

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION
RAJYA SABHA
UNSTARRED QUESTION NO-1155
ANSWERED ON- 13/12/2023

7TH PAY COMMISSION BENEFITS FOR TEACHERS

1155 SHRI MUKUL BALKRISHNA WASNIK:

Will the Minister of EDUCATION be pleased to state:

- (a) whether it is a fact that several states have submitted proposals for reimbursement of the additional financial load caused by the implementation of the 7th Pay Commission for benefit of teachers of State-funded Universities and Government Colleges of higher education;
- (b) if so, the State-wise details thereof;
- (c) whether Government has any plans to expeditiously sanction and reimburse the required funds; and
- (d) if so, the timeline for deciding on the proposals?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(DR. SUBHAS SARKAR)

(a) & (b): After taking into consideration the recommendations made by the Pay Review Committee of University Grants Commission (UGC), this Ministry formulated and circulated the scheme of revision of pay scales of teachers and equivalent cadres in universities and colleges on 02.11.2017 and 08.11.2017, for adoption by the State Governments. As per the guidelines of the scheme, the adoption of the scheme by the State Governments was optional. Under the said scheme, the Central Government provided financial assistance, by way of reimbursement, to those State Government, who wish to adopt and implement the scheme, to the extent of 50% of additional financial implication for the period from 01.01.2016 to 31.03.2019, due to implementation of the scheme. This Ministry had received proposal from all State Governments, except West Bengal, for reimbursement of 50% central share under the scheme. This Ministry has released an amount of Rs.2351 Crores to 9 States, who have implemented the scheme and submitted complete proposal within given timeline.

(c) & (d): The reimbursement of 50% central share is subject to implementation of the scheme along with the conditions stipulated in the guidelines of the scheme. The last date for submission of complete proposal by the State Governments was 31.03.2022 and all States were asked to submit complete proposal as per the scheme's guidelines to this Ministry on or before 31.03.2022. The complete and correct proposals, received on and before 31.03.2022, were considered for reimbursement of central share under the scheme. The scheme of reimbursement of central share to the State Government has been closed with effect from 01.04.2022.
